

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013/5678/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjali Das,
District & Sessions Judge,
Morigaon.

Dated Guwahati, the 23rd September, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. DJM/4627, dtd. 18.09.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 20.09.2019 along with station leave permission from the morning of 20.09.2019 to the morning of 21.09.2019, has been granted/rejected.

The Civil Judge & Asstt Sessions Judge, Morigaon and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,


sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/2013/5679/A, dated 23.9.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court



JT. REGISTRAR (VIGILANCE)

sd/-